

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.302**  
720/252/ND/2018

**IN THE MATTER OF:**

Income Tax Officer Ward 10(2), New Delhi

**Vs.**

ROC & Ors. (M/s. Golfera Food (India) Pvt. Ltd.)

... APPELLANT

...RESPONDENT

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 23.09.2022**

**CORAM:**

**SHRI L.N.GUPTA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the I.T. Deptt. : Zoheb Hossain, Sr.Standing Counsel; Parth Semwal  
& Vipul Agrawal, Jr. Standing Counsel for Revenue

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 11.11.2022.

  
**(Court Officer)**  
**Court-III**